

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 740 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallvi
2.	I.A. No. 760 of 2020 in Comp. App. (AT) No. _ of 2020	Sajan K. Thomas & Ors. Vs. Paragon Polymer Products Pvt. Ltd. & Ors.	Shobhit Jain

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By Order

-sd/-

Assistant Registrar